

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION NO. 16

Dated Guwahati, the 14th March, 2024

In partial modification of this Registry's earlier Notification No. 12 dated 8th February, 2024 at Sl. No. 28, Hon'ble the Chief Justice has been pleased to entrust the works of "e-Law Reports Committee" to the "AI Assisted Legal Translation Advisory Committee". As such, the new Committee is hereby renamed as "AI Assisted Legal Translation Advisory Committee & e-Law Reports Committee" and is constituted, with members as earlier, in the manner as indicated below.

Name of the Committee	Name of Hon'ble Judges/ Members	Secretary
AI Assisted Legal Translation Advisory Committee & e-Law Reports Committee.	1. Hon'ble Mr. Justice Sanjay Kumar Medhi 2. Hon'ble Mr. Justice Robin Phukan 3. Hon'ble Mr. Justice Kardak Ete	Registrar (Judicial & IT)

This notification will come into force with immediate effect.

By order,

Sd/- S. K. Poddar

REGISTRAR GENERAL


Memo No. HC. III-06/2021/1030-1049/G, Dated the 14th March, 2024.

Copy to:-

1. The Registrar (Vig./Admin./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench/Aizawl Bench/Itanagar Permanent Bench.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.

6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr. Justice Sanjay Kumar Medhi.
11. The P.S. to Hon'ble Mr. Justice Robin Phukan.
12. The P.S. to Hon'ble Mr. Justice Kardak Ete.
13. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Order in the website of the Gauhati High Court.
15. The Court Manager, Gauhati High Court, Guwahati.
16. The AO (J), _____, Section, Gauhati High Court, Guwahati.
17. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
18. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
20. The Gauhati High Court Notice Boards.


14-03-2024
REGISTRAR GENERAL


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